

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL  
NEW DELHI**

**COMPANY APPEAL (AT) NO. 365 OF 2019**

**IN THE MATTER OF**

**Jayshree Damani & Anr.**

**...Appellant**

**Vs**

**Atlas Copco (India) Ltd.**

**.... Respondent**

Mr. Abhijeet Sinha, Mr. Mahesh Agarwal, Mr. Mantul Bajpai, Mr. Divyang. G. L. & MR. Saikat Sarkar, Advocates for Appellant.

Mr A.S. Chandiok (Sr. Adv.), Mr. Hemant Sethi, Mr. Gaurav Sethi, Ms. Shweta, Ms. Shuti Sharma & Ms. Neelam Deol, Advocates for Respondent.

**With**

**COMPANY APPEAL (AT) NO. 366 OF 2019**

**Janak Mathuradas**

**...Appellant**

**Vs**

**Atlas Copco (India) Ltd.  
Respondent**

**....**

Mr. Sudipto Sarkar, Sr. Advocate. Mr. Mahesh Agarwal, Mr. Mantul Bajpai, Mr. Divyang. G. C, Advocates for Appellant.

Mr. Krishnendu Datta, Mr. Hemant Sethi, Mr. Gaurav Sethi, Rahul Gupta, Advocates for Respondent.

**ORDER**

**06.02.2020:** At the joint request of the parties, the appeals are adjourned to  
**10.02.2020.**

**(Justice Jarat Kumar Jain)  
Member (Judicial)**

**(Mr. Balvinder Singh)  
Member (Technical)**

**(Dr. Ashok Kumar Mishra)  
Member(Technical)**

**sim/kam**